

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 149 of 2010

Dated : 13th January, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Brihanmumbai Electricity Supply & Transport Undertaking ... Appellant(s)

Versus

M.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. H.S. Toor,
Mr. T.S. Sidhu & Ms. Pallavi Mohan
Mr. K. Rajendra A. Shetty (Rep.)

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra & Mr. Sugam Seth for R.1
Mr. Sitesh Mukherjee &
Mr. Avijeet Kr. Lala for R.2
Mr. Hasan Murtaza for R.9

ORDER

Mr. H.S. Toor, the learned counsel for the Appellant has finished his arguments. He is directed to prepare and file a written note, with reference to the points which he argued, on or before 18.01.2012 after serving copy on the other side.

Post the matter for reply arguments on **20.01.2012.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson